

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 395
TO BE ANSWERED ON MARCH 27, 2025**

CONSTRUCTION OF HOUSES IN WEST CHAMPARAN UNDER PMAY-U

NO. 395. DR. SANJAY JAISWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses sanctioned and constructed under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) in Bihar, particularly in West Champaran during the last three years and the current year;**
- (b) the details of the houses completed in the region, district-wise;**
- (c) whether the Government has reviewed the progress of housing projects in West Champaran and if so, the outcomes thereof; and**
- (d) the steps taken/being taken to address the delays and ensure timely completion of housing projects in the said district?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE LOK SABHA STARRED QUESTION NO. 395 DUE FOR ANSWER ON 27.03.2025 REGARDING “CONSTRUCTION OF HOUSES IN WEST CHAMPARAN UNDER PMAY-U”

(a) to (d): ‘Land’ and ‘Colonization’ are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country.

PMAY-U is a demand driven scheme and based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning & Monitoring Committee (SLSMC), these are submitted to this Ministry for sanctioning of admissible Central assistance by Central Sanctioning & Monitoring Committee (CSMC).

Based on the proposals received, a total of 3,14,477 houses have been sanctioned in the State of Bihar since inception under PMAY-U, out of which 2,92,162 have been grounded for construction and 1,74,892 have been completed/delivered to the beneficiaries as on 17.03.2025. During the last 3 years and the current Year (2021-25), a total of 28,705 houses have been sanctioned in the State of Bihar, 1,00,407 houses have been grounded for construction and 1,03,290 have been completed/delivered to the beneficiaries. District-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries since inception and during the last three years and current year (2021-25) in the State of Bihar including West Champaran, under PMAY-U is at Annexure.

The timeline for completion of projects varies from State to State and generally it takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC) for completion of sanctioned houses within the extended scheme period i.e. upto 31.12.2025.

Furthermore, based on the learning from the experiences of 9 years implementation of PMAY-U, Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>. As on date, 32 States/UTs have signed Memorandum of Agreement (MoA) and in principle approval of more than 6.92 lakh houses has been given to such States/UTs.

District wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries since inception and during the last three years and current year (2021-25) in the State of Bihar including Paschim Champaran district, under PMAY-U

Sr.No	District	Physical progress of houses since Inception (Nos)			Physical progress of houses during last three years and current year (FY 2021-25) (Nos)		
		Sanctioned	Grounded for construction	Completed/ Delivered	Sanctioned	Grounded for construction*	Completed/ Delivered*
1	Araria	6,769	5,791	2,547	25	1,308	1,654
2	Arwal	5,070	4,258	1,375	2,895	3,365	980
3	Aurangabad	4,940	4,836	3,150	994	2,548	2,240
4	Banka	2,173	1,951	1,553	256	1,046	1,250
5	Begusarai	14,304	13,108	8,695	133	3,405	5,161
6	Bhagalpur	7,842	6,703	4,888	897	2,900	3,004
7	Bhojpur	7,818	7,609	4,807	432	3,037	2,885
8	Buxar	1,707	1,659	1,335	105	570	622
9	Darbhanga	10,447	10,236	6,415	190	859	2,208
10	Gaya	16,336	15,656	11,214	1,398	5,725	5,352
11	Gopalganj	5,902	5,824	2,787	270	3,469	2,044
12	Jamui	6,726	5,978	3,777	27	1,444	1,774
13	Jehanabad	1,725	1,624	1,140	329	971	854
14	Kaimur	680	644	517	35	176	373
15	Katihar	8,511	7,422	3,238	1,066	2,644	2,222
16	Khagaria	3,496	3,229	2,517	650	648	988
17	Kishanganj	13,451	13,319	5,999	26	5,309	4,008
18	Lakhisarai	3,253	2,919	2,130	94	1,139	1,106
19	Madhepura	7,205	7,200	2,745	18	2,975	2,019
20	Madhubani	11,355	10,225	3,709	75	3,046	2,246
21	Munger	3,020	2,491	2,031	779	913	1,418
22	Muzaffarpur	12,906	12,648	6,861	445	3,717	3,539
23	Nalanda	2,714	2,568	2,267	519	595	958
24	Nawada	4,385	4,299	2,691	721	1,449	1,079
25	Pashchim Champaran	6,205	5,774	3,522	326	2,730	2,821
26	Patna	22,690	22,185	17,300	3,139	5,857	7,572
27	Purbi Champaran	25,549	25,017	13,562	755	9,468	8,830
28	Purnia	17,246	14,092	7,802	870	2,501	4,487
29	Rohtas	8,193	7,031	4,704	1,370	2,104	3,079
30	Saharsa	11,310	11,027	8,105	3,171	5,088	6,943
31	Samastipur	2,770	2,197	1,340	88	536	894
32	Saran	12,996	12,187	5,750	814	3,870	3,733
33	Sheikhpura	1,639	1,512	843	677	952	634
34	Sheohar	3,771	3,740	2,935	4	235	979
35	Sitamarhi	12,243	10,975	6,283	2,246	5,540	4,323
36	Siwan	4,175	3,645	2,405	400	1,432	1,293
37	Supaul	4,619	4,215	2,175	24	612	1,536
38	Vaishali	18,336	16,368	9,778	2,442	6,224	6,182
Total		3,14,477	2,92,162	1,74,892	28,705	1,00,407	1,03,290

*Includes houses grounded and completed which were sanctioned in preceding years.